

PATNA HIGH COURT, PATNA
NOTIFICATION

Dated: 22.03.2025

No. 1638 A: The Judicial Officers of the rank of Civil Judge (Junior Division) named in column no.2 of the table given below is transferred and posted as Judicial Magistrate 1st Class in the Judgeship to be stationed ordinarily at the place mentioned in column no.3 of the table.

Further, in exercise of the powers conferred under Sub-Section (3) of Section 11 of the Code of Criminal Procedure, 1973 (Act 2 of 1974) / Sub-Section (3) of Section 9 of Bharatiya Nagarik Suraksha Sanhita, 2023, the High Court is pleased to confer upon the officers named below, the powers of Judicial Magistrate 1st Class for the district noted against their name in column no.4 of the table.

Sl. No.	Name of the Officer with designation and present place of posting	a) Designation at the new station b) Place where the officer is to be ordinarily stationed at. c) Name of the Judgeship in which appointed on transfer.	Name of the District
1	2	3	4
1.	Ms. Shikha Sharma, J. M. 1 st Class, Motihari (East Champaran) (under orders of transfer to Jhanjharpur, Madhubani vide Court's Notification No. 1513A Dated 05.03.2025)	(a) Judicial Magistrate 1 st Class (b) Ara (c) Bhojpur	Bhojpur
Further, the transfer and posting of Sri Anuj Kumar, J.M. 1st Class –cum-Addl. Civil Judge (Jr. Division), Sitamarhi to Arwal (Jehanabad) stands recalled.			

The Court's Notification No. 1513A dated 05.03.2025 issued vide Memo No. 19850-19887 dated 05.03.2025 so far as it relates to transfer and posting of the aforementioned officers stands modified to the above extent.

By order of the High Court
Sd/- D. Srivastav
Registrar General I/c

Memo No. 24966 - 24995 / Dated, Patna the 22.03.2025

Copy forwarded to the Principal Secretary to the Govt. of Bihar, General Administration Department, Patna / Secretary to the Govt. of Bihar, Law Department, Patna / A.G. (A&E) Bihar, G.A. 7, Birchand Patel Marg, Patna / Under Secretary Personal Claims and Pay Fixation Cell '3', Finance Department, Govt. of Bihar, Patna / Registrar-cum-Secretary, Patna High Court Legal Services Committee, Patna High Court, Patna / Registrar (IT)-cum-CPC, Patna High Court, Patna/ Registrar (Vigilance), Patna High Court, Patna / Registrar (Administration), Patna High Court, Patna / Registrar (Appointment), Patna High Court, Patna / Editor, Patna High Court, Patna / Registrar-cum-P.P.S. to Hon'ble the Acting Chief Justice, Patna High Court, Patna / Joint Registrar (IT), Patna High Court, Patna/ Officer on Special Duty, Patna High Court, Patna / Registrar (Establishment), Patna High Court, Patna/ Addl. Registrar, Juvenile Justice Secretariat, Patna High Court, Patna / O.S.D. (Infrastructure), Patna High Court, Patna / Joint Registrar (List), Patna High Court, Patna / Joint Registrar (Judicial), Patna High Court, Patna / Member Secretary, Bihar State Legal Services Authority, Patna/ O.S.D. (Computerization), Patna High Court, Patna / S.O. I/C, Monitoring Cell II, Patna High Court, Patna / S.O. I/C, Judicial Officers Service Record Room,

Patna High Court, Patna / S.O. I/C, A.D. General, Patna High Court, Patna/ Senior Programmer, Patna High Court, Patna / The Director, Bihar Judicial Academy, Gaighat, Patna/The Principal District and Sessions Judges, Jehanabad/ Sitamarhi/ Bhojpur/ Madhubani/ East Champaran for information **(and communication to the officer concerned.**

The officers are directed to make over charge of their offices in such a way so as to join their new assignment by 31st March, 2025.)

(-) For P. D. Js. concerned only.

Ans
27/3/25
Registrar General I/c